

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR**Civil Contempt Petition No.203/00049/2020**
(in O.A. No.203/368/2020)

Jabalpur, this Thursday, the 18th day of March, 2021

HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER
HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER



A.K. Masih
S/o Shri I.P. Masih
Aged about 59 years
Dy. Chief Engineer (Construction)
D&D SEC Railways
Bilaspur 495004 (C.G.) **-Petitioner**

(By Advocate –**Shri B.P. Rao**)

V e r s u s

1. Shri Gautam Banerjee
General Manager
SEC Rly. Bilaspur Zone
Headquarters' Office
Bilaspur 495004

2. Shri R.P. Mishra
Retd. CAO/IROAF
New Delhi
Residing at M-101
Shatabdi Rail Vihar
Sector 62 Noida 301301 (UP)

- Respondents

(By Advocate –**Shri A.S. Raizada**)

O R D E R (Oral)**By Ramesh Singh Thakur, JM:-**

This Contempt Petition has been filed against the respondents for not complying our order dated 24.07.2020 passed in O.A. No.203/368/2020.



2. Learned counsel for the respondents has indicated that the application for extension of time for implementing our order has been extended on 09.12.2020. So this Contempt Petition is not surviving.
3. Learned counsel for the petitioner submits that till date the order has not been complied with even after giving extension.
4. We are of the view that the cause of action for this Contempt Petition arose on 30.11.2020. In view of extension of date for implementation of our order, this Contempt Petition is not surviving at this stage. Accordingly, Contempt Petition is dismissed. Notices discharged.

(Naini Jayaseelan)
Administrative Member

(Ramesh Singh Thakur)
Judicial Member

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